



वी. रमा मैथ्यू

सदस्य एवं विशेष सचिव, भारत सरकार

V. Rama Mathew

Member & Special Secretary to Govt. of India

DOF NO. 1080/2021

भारत सरकार

वित्त मंत्रालय

राजस्व विभाग

अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड

नार्थ ब्लॉक, नई दिल्ली-110001

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20th October 2022

Dear All Principal Chief Commissioners / Chief Commissioners,

This has reference to the monthly report on 'Monitoring of filing of appeals by field formations' (being furnished to DLA) prescribed vide DO letter dated 23.09.2022.

2. On perusal of the reports for the month of October, 2022 (containing data for September, 2022) it is observed that still a lot of cases continue to figure in the critical / super-critical category. It is disappointing that the number of cases in critical/ super-critical category has soared by 17% for CESTAT cases.

3. A statement about timely disposal and submission of reports is also enclosed. Only 11 out of 32 zones sent the report in time. Reports from 02 zones for the month was not received.

4. There appears to be a need to tone up the administration so far as examination of court matters is concerned. Please also ensure to liquidate the cases in the critical / super-critical category.

With Best Wishes,

Yours sincerely

(V. Rama Mathew)

Encl: As above

All Principal Chief Commissioner / All Chief Commissioner,
CGST / Customs Zone